

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2023**

TO BE ANSWERED ON FRIDAY 02nd AUGUST, 2024

ONE NATION, ONE ELECTION

2023. Shri K Sudhakaran:
Shri Anto Antony:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of key findings and recommendations of the report of the high-level panel headed by the former President Shri Ramnath Kovind on simultaneous election processes;
- (b) the current status of implementation of the 'One Nation, One Election';
- (c) the details of the key challenges identified by the Government in implementing the 'One Nation, One Election'; and
- (d) whether any consultations are being undertaken with varied stakeholders, including political parties on the implications and feasibility of the 'One Nation, One Election', if so, the details thereof?

ANSWER
MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE
IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (d): The High Level Committee headed by former President Shri Ram Nath Kovind submitted its Report on 14th March, 2024 after inviting suggestions,

viewpoints and comments from various stakeholder including political parties, Experts on law, including former Chief Justices of India and former Chief Justices of High Courts, former Chief Election Commissioners of India, and State Election Commissioners were invited for interaction in person with the Committee. Expert bodies like the Law Commission of India were also invited by the Committee. A public notice was also issued in the newspapers and social media to invite suggestions and comments from citizens and organisations. Other stakeholders such as the Bar Council of India and apex business organisations like the Confederation of Indian Industry (CII), Federation of Indian Chambers of Commerce and Industry (FICCI), Associated Chambers of Commerce and Industry of India (ASSOCHAM) were also given opportunities to place their points of view. Eminent economists of the country also interacted with the Committee. The Committee held 65 meetings and after extensive deliberation submitted its recommendations to the Government. The Government has published the complete report of the High Level Committee including its various recommendations and key challenges in implementing “One nation, One election” on the official website which can be accessed at <https://onoe.gov.in/HLC-Report-en>.
